

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA.No.118 of 1993

52

New Delhi, this 30th day of June, 1998.

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)  
HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

Krishna Kumar  
S/o Lt. Shri Deva Ram  
R/o 814 Krishi Kunj  
Loha Mandi  
New Delhi-12.

... Applicant

None for applicant.

versus

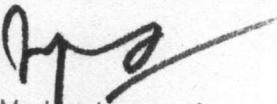
1. Secretary  
Ministry of Agriculture  
Krishi Bhawan  
New Delhi-110001.
2. Chief Administrative Officer  
IARI Pusa  
New Delhi-12.
3. Asst. Administrative Officer(H)  
IARI, Pusa  
New Delhi-12.

By Advocate: None.

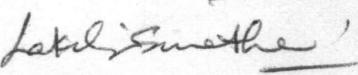
O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, M(J)

None is present for the applicant even on the second call. We note that the applicant has not been appearing on successive dates, i.e. 22.4.98, 23.4.98 and even today although the case has remained on board since 5.6.98. In the circumstances, it appears that the applicant is no longer interested in pursuing this case. The OA is accordingly dismissed for default and non-prosecution. Stay order, if any, is vacated.

  
(K. Muthukumar)

Member(A)

  
(Smt. Lakshmi Swaminathan)

Member(J)